

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)**

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**O R D E R**

**No. 321**

**Dated: 25.05.2017**

In the interest of administration, the following transfers and postings of the PA-cum-Senior Scale Stenographers and Junior Scale Stenographers in Subordinate Courts of Jammu Province are made:

**PA-cum-Senior Scale Stenographers:**

- 1) Shri Aijaz Ahmad, PA-Cum-Sr. Scale Stenographer, Additional District & Sessions Court, Jammu and Shri Badri Nath, PA-Cum-Sr. Scale Stenographer, Principal District & Sessions Court, Udhampur shall swap their place of postings.
- 2) Shri Jagdesh Raj Thakur, PA-cum-Sr. Scale Stenographer, Special Anti-corruption Court for CBI cases, Jammu and Shri Ravi Dutt Sharma, PA-cum-Sr. Scale Stenographer, Additional District & Sessions Court, Doda shall swap their place of postings

**Junior Scale Stenographers**

- 3) Shri Tilak Raj Plathia, Junior Scale Stenographer, CJM Court, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Kishtwar vice Shri Subash Chander Gupta.
- 4) Shri Pritam Lal, Junior Scale Stenographer, Additional District Court (Bank cases), Jammu is transferred and posted as such in the Court of Additional District & Sessions Judge, Rajouri vice Ms. Sheetal Kumari.
- 5) Ms. Sheetal Kumari, Junior Scale Stenographer, Additional District & Sessions Court, Rajouri is transferred and posted as such in the Court of Chief Judicial Magistrate, Rajouri vice Shri Mohd. Iqbal.
- 6) Shri Mohd. Iqbal, Junior Scale Stenographer, Chief Judicial Magistrate Court, Rajouri is transferred and posted as such in the Court of Chief Judicial Magistrate, Poonch vice Shri Pinkle Magotra.
- 7) Shri Pinkle Magotra, Junior Scale Stenographer, Chief Judicial Magistrate Court, Poonch is transferred and posted as such in the Court of Chief Judicial Magistrate, Jammu vice Shri Tilak Raj Plathia.
- 8) Ms. Sushma Devi, Junior Scale Stenographer, Chief Judicial Magistrate Court, Udhampur is transferred and posted as such in the Court of Principal District & Sessions Judge, Samba vice Ms. Sushma Kumari.

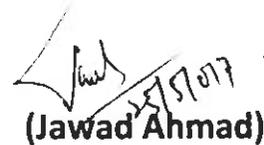


- 9) Ms. Sushma Kumari, Junior Scale Stenographer, Principal District & Sessions Court, Samba is transferred and posted as such in the Court of Chief Judicial Magistrate, Kathua vice Ms. Anita Devi.
- 10) Ms. Anita Devi, Junior Scale Stenographer, Chief Judicial Magistrate Court, Kathua is transferred and posted as such in the Court of Additional District & Sessions Judge, Kathua vice Shri Kuldeep Sharma.
- 11) Shri Kuldeep Sharma, Junior Scale Stenographer, Additional District & Sessions Court, Kathua is transferred and posted as such in the Court of Chief Judicial Magistrate, Ramban vice Shri Rajinder Singh.
- 12) Shri Rajinder Singh, Junior Scale Stenographer, Chief Judicial Magistrate Court, Ramban is transferred and posted as such in the Court of Additional District Judge (Bank cases) Jammu vice Shri Pritam Lal.
- 13) Shri Anil Verma, Junior Scale Stenographer, 3<sup>rd</sup> Additional District Court (TADA/POTA), Jammu is transferred and posted as such in the Court of Chief Judicial Magistrate, Udhampur vice Ms. Sushma Devi.
- 14) Ms. Nirmal Kumari, Junior Scale Stenographer, Additional Anti-corruption Court, Jammu is transferred and posted as such in the Court of 3<sup>rd</sup> Additional District Judge (TADA/POTA), Jammu vice Shri Anil Verma.
- 15) Shri Anil Kumar Kalsi, Junior Scale Stenographer, Principal District & Sessions Court, Ramban and Shri Devinder Singh, Junior Scale Stenographer, Chief Judicial Magistrate Court, Samba shall swap their place of postings.

**Note:**

*All the Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance of the Order. Any violation shall indicate lack of control over office and viewed seriously.*

**By order.**

  
(Jawad Ahmad)

**Principal Secretary to  
Hon'ble the Chief Justice**

No. 1440-67 IPSY

Dated: 25-05-2017

Copy to:-

- 1) Registrar General, High Court of J&K, Srinagar.
- 2) Registrar Vigilance, High Court of J&K, Srinagar.  
..... for information.
- 3-11) Principal District & Sessions Judge, Jammu/ Kathua/Bhaderwah/Samba/ Rajouri/Kishtwar Udhampur/Poonch/Ramban for information and necessary action.
- 12) Special Judge Anti -corruption Court for CBI Cases, Jammu.
- 13-16) Additional district & Sessions Judge, Jammu/Rajouri/Doda/Kathua.
- 17) Additional District Judge (Bank cases), Jammu.
- 18) 3<sup>rd</sup> Addl. District Judge (TADA/POTA), Jammu.
- 19) Additional Judge Anti-corruption Court, Jammu.
- 20-26) Jammu/Rajouri/Poonch/Poonch/Udhampur/Kathua/Ramban/Samba.  
..... for information.

- 27) Order Book.
- 28) Incharge NIC, High Court, Srinagar for uploading in High Court Website.

  
**Principal Secretary to  
Hon'ble the Chief Justice**